



**National Company Law Tribunal  
Kolkata Bench  
5, Esplanade East Row (West)  
Kolkata-700 001**

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No.NCLT/KB/TPP/2017/ 22

April 10, 2017

**NOTICE**  
(3rd Notice)

In continuation of this Tribunal's earlier Notice No.NCLT/KB/THC/2017/4864 dated February 20, 2017 and No. NCLT/KB/TPP/2017/4946 dated 01.03.2017, another 19 company matters related to Winding up and struck off cases transferred from the Hon'ble High Court at Calcutta to this Bench during the period from 20.03.2017 to 03.04.2017, have been considered and the date to be listed mentioned against their names in the Appendix-A.

All concerned are requested to file two complete sets (legal size) in hard copy of Petition/Application and other information in term of notification No. G.S.R.1119(E) & S.O.3676 (E) dated 7<sup>th</sup> December, 2016 before date of hearing and appear before the NCLT, Kolkata Bench on the date mentioned against their names. A list of the matter is attached at Appendix-A'.

(S.P. Chattopadhyay)  
Deputy Registrar.

Enc. Appendix-A

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## National Company Law Tribunal Kolkata Bench

List of 19 Winding up and struck off cases transferred from High Court Kolkata from 20.03.2017 to 03.04.2017 and the date to be listed mentioned against their names.

SL.	Names of Company	Section	Dates for Cause List	Remarks
1.	M/s Geodesic Technologies Private Limited -Vs- M/s Jubilee Electronics	433,434&439	02.05.2014	
2.	M/s Gaurang Alloys & Iron Ltd . -And- Eastern Electrode & Coke Pvt. Ltd.	433,434&439	02.05.2014	
3.	Rubi Star Marketing Private Limited -And- Chinmoy Ghosh	433,434&439	02.05.2014	
4.	Adams Elevator Company Pvt. Ltd. -And- Escalator Private Limited.	433,434&439	02.05.2014	
5.	M/s. Imeco Limited-And- M/s Amit Iron Private Limited	433,434&439	03.05.2017	
6.	M/s. Gena Pharmaceuticals Co. -And- Edelweiss Asset Reconstruction Co. Ltd.	433,434&439	03.05.2017	
7.	M/s Superb Drugs Limited - And- Edelweiss Asset Reconstruction Company Ltd.	433,434&439	03.05.2017	
8.	Dunlop India Ltd. -And- M/s Sree Ram Engineering Company..... Petitioner	433,434&439	03.05.2017	
9.	Ankit Metal and Power Limited.....Company -And- M/s Paharpur Cooling Towers Ltd.....Petitioner	433,434&439	04.05.2017	
10.	Ganpatlal Pawan Kumar Traders Pvt. Ltd.....Compan -And- State Bank of India.....Petitioner	433,434&439	04.05.2017	
11.	M/s Gee Pee Infotech Pvt. Ltd. ....Company -And- State Bank of India.....Petitioner	433,434&439	04.05.2017	
12	Nightangle Agency Private Limited- And-Nadimpally Bhagya Laxmi & Anr. -Vs-The Registrar of Companies, W.B.	560(6)	04.05.2017	

13	Busetty Builders Private Limited-And- Busetty Rajsekhar & Anr . -Vs- The Registrar of Companies, W.B.	560(6)	05.05.2017	
14.	Busetty Jewellers Private Limite -And- Busetty Ram Mohan Raod & ors. -Vs- The Registrar of Companies, W.B.	560(6)	05.05.2017	
15.	Banke Behari Construction Private Limited-And-Boma Reddy Pushpa Reddy & Anr. -Vs- The Registrar of Companies, W.B.	560(6)	05.05.2017	
16	Chingsue Tannery Private Limited (Struck off) -And- Hou King Thain -Vs- The Registrar of Companies, W.B.	560(6)	05.05.2017	
17	SAFJ Gotari Projects Pvt. Ltd. (Struck off) -And- Siraj Molla -Vs- The Registrar of Companies, W.B.	560(6)	08.05.2017	
18.	Utsav Commotrade Pvt. Ltd. & Anr. -Vs- The Registrar of Companies, W.B.	560(6)	08.05.2017	
19.	Sparkle Tie-up Pvt. Ltd. & Anr. -Vs- The Registrar of Companies, West Bengal	560(6)	08.05.2017	



(S. P. Chattopadhyay)  
Deputy Registrar  
NCLT, Kolkata Bench